

**RESERVE BANK OF INDIA**

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July 22, 2005

Reserve Bank Cancels Certificate of Registration of Ennoble India Savings and Investment Co. Ltd., Bellary

The Reserve Bank of India, has on July 12, 2005 cancelled the certificate of registration issued to Ennoble India Savings and Investment Co. Ltd., having its registered office at 6/4, Raghavachari Road, Bellary-583 101, Karnataka for carrying on the business of a non-banking financial institution.

Under powers conferred by Section 45-IA of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-IA of the Reserve Bank of India Act, 1934.

P.V.Sadanandan
Manager

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